

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.483/2002
IN
OA No.1079/2002

(3)

New Delhi, this the 12th day of December, 2002

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)
HON'BLE MR. M.P. SINGH, MEMBER (A)

Rajesh
S/o Shri Hans Raj Yadav,
R/o C/o Shri Gopi Chand,
Gali No.3, Kasam Pur,
P.O. Kankarkherà,
Meerut Cantt. Meerut.

(By Advocate: Shri S.K. Gupta)

... Petitioner

V E R S U S

Shri S.P. Singh,
Director,
Frieswal Project,
Directorate of Frieswal Project,
Grass Farm Road,
Meerut Cantt.,
Meerut.

... Respondent/Contemnor

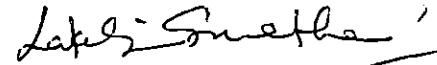
ORDER (ORAL)

By Smt. Lakshmi Swaminathan, Vice Chairman (J) :

Learned counsel for the petitioner submits that now the respondent has passed the order dated 18.11.2002 in pursuance of the Tribunal's order dated 6.6.2002 in OA No.1079/2002, a copy of which is placed on record.

2. In view of the above order, nothing survives in Contempt Petition. Accordingly, CP 483/2002 is dismissed as withdrawn.


(M.P. Singh)
MEMBER (A)


(Smt. Lakshmi Swaminathan)
VICE CHAIRMAN (J)

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